(b) and (c) A decision has been taken by the Railways that some of the sections of tourist attraction such as Darjeeling Himalayan Railway, Nilgiri Mountain Railway will continue on steam traction. Dieselisation of these sections will be reviewed after 2000 AD.

[Translation]

## Ban on Domestic Tourists

4044. KUMARI UMA BHARATI : PROF. OMPAL SINGH NIDAR

Will the Minister of Home AFFAIRS be pleased to state:

- (a) whether there is a ban on the entry of domestic tourists in the Glaciers on the Indo-Tibet border;
  - (b) if so, the reasons therefor;
  - (c) whether foreign tourists are free to visit these places;
  - (d) if so, the reasons therefor;
- (e) whether the Entry Permit are issued to all the visitors; and
  - (f) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (f) Information is being collected and will be laid on the Table of the House.

[English]

## Compensation to 1989 Riots Victims

4045. SHRI MANGAT RAM SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a number of Sikhs were killed during 1989 riots in Jammu;
- (b) if so, whether any inquiry commission was constituted in this regard;
- (c) if so, recommendations of the commission implemented thereon;
- (d) whether the Government propose to give compensation to 1989 victims as per decision of the Delhi High Court w.r.t. 1984 Delhi riots; and
  - (e) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (e) The information is being collected and will be laid on the Table of the House.

[Translation]

## **Awards to Train Drivers**

4046. SHRIMATI SHEELA GAUTAM: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government proposed to give awards to the trains drivers who have saved trains from accident during the last three years;
- (b) if so, whether the Government have received any representation in this regard; and
  - (c) If so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (c) It is an established policy of the Railways to award persons including driver who shows exemplary courage and presence of mind in averting rail accident. Whenever such a representation or information is received, the same Is examined and after as certaining the facts award is sanctioned.

[English]

## Special Task Force

4047. SHRI N. DENNIS :
DR. C. SIL VERA :
SHRI ASHOK PRADHAN :
SHRI E. AHAMED :
SHRI KODIKUNNIL SURESH :
SHRI V.V. RAGHAVAN :
SHRIMATI VASUNDHARA RAJE :

Will the Minister of HOME AFFAIRS be pleased to state

- (a) whether the Government propose to set up a Special Task Force in Delhi under the supervision of the Prime Minister to tackle specific and specialised cases relating to law and order situation:
- (b) if so, the terms and reference, organisational set-up and sources of recruitment of personnel of this force;
- (c) whether the Delhi Government will have any participation in the Special Task Force;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether some criteria for direct participation of people in the Special Task Force has been laid down; and
- (f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (f) It has been decided to constitute a Special Task Force for taking up the investigation of serious crimes in the National Capital Territory of Delhi. The modalities for setting up the Force are being finalised.